GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

RAJYA SABHA UNSTARRED QUESTION NO. 2581 TO BE ANSWERED ON THE 21st December, 2021

Plan to sell off IDPL and HAL

2581 Dr. Kanimozhi NVN Somu:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether it is a fact that Government has decided to sell off companies like Indian Drugs and Pharmaceuticals Limited (IDPL), Chennai, Hindustan Antibiotics Limited (HAL) and several other Chemicals and Pharma companies;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the total assets of each of the companies which are decided and listed for sale by Government;
- (d) the expected income and benefits to Government in this regard; and
- (e) the measures taken by Government to protect the interests of the workers who lost their job?

ANSWER

MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (Dr. MANSUKH MANDAVIYA)

(a) & (e): There are five Pharma Public Sector Undertakings (PSUs) under the aegis of Department of Pharmaceuticals. Based on recommendation of Group of Ministers, the Union Cabinet on 28.12.2016 has decided to close the two Pharma PSUs, namely (i) Indian Drugs & Pharmaceuticals Limited (IDPL) and (ii)Rajasthan Drugs & Pharmaceuticals Limited (RDPL) and to strategically disinvest the other two- (iii) Hindustan Antibiotics Limited (HAL) & (iv) Bengal Chemicals & Pharmaceuticals Limited (BCPL). Separately, the CCEA on 01.11.2017 decided to strategically disinvest 100% central government equity of the 5th PSU- (v) Karnataka Antibiotics & Pharmaceutical Limited (KAPL).

Pursuant to Cabinet decisions, asset valuation of both movable and immovable assets of RDPL and IDPL which are under closure, has been done. VRS has also been affected in both the PSUs and at present there is no regular employees in IDPL. In case of HAL and BCPL, valuation has been done only for identified surplus land required to be sold for clearing outstanding dues before strategic disinvestment. No valuation of asset has been done in respect of KAPL. The details are given as follows:

Asset Type	HAL	IDPL	RDPL	BCPL	KAPL
(A) Immovable property (in acre)					
Land	263.57	1816.13	9.36	73.21	39
	(87.7)			(20.55)	
(i) Leasehold	-	833.38*	9.35	1.1	-
(ii) Freehold	263.57	982.75		72.11	39
Total Value (Rs. in crore)	688.68	12612.37	96.38	345.24	
(B) Movable Property (Rs. in crore)					
Building	-	82.57	0.48		
Plant & Machinery	-	25.82	1.28		
Total Asset value (A+B)	688.68	12720.76	98.14	345.24	-

Note: *Leasehold land being returned to State Government of Uttarakhand, and the land valuation includes only for freehold land of IDPL. Figures in parenthesis indicate identified surplus land which has been valued.
